at several points including the important place at Skardu. They are extending the airstrip there, they are increasing its length.

Oral Answers

SHRI B. I>. KHOBARAGADE: Sir, the recent conflict between Israel and the U.A.R. lias proved that any surprise attack might be most disastrous to any country's defence. In view of this experience and in view of the recent disclosures that Pakistan is arming itself and has constructed new air-strips, may I know from the hon. Minister what steps our Government is taking to have the most effective radar equipment so that we can face any surprise attEick from Pakistan or from China?

SARDAR SWARAN SINGH: Sir. it is correct that a surprise air attack can have farreaching and disastrous consequences to the country attacked if they are caught unawares. I would repeat what I have said before that we have taken various steps including radar detection and other ways of detecting any violation of the air space and I would like to say that We need not have any undue concern about any inspected surprise air attack. We have made arrangements and we will have enough of notice. And I am sure that our bomber fighter aircraft and other arrangements that we have made will be able to take on effectively any violation of the air space that might be indulged in by the other side.

MR. CHAIRMAN: Next question.

## UNDUE INTEREST IN OUR GENERAL ELECTION BY RADIO AND PRESS OF ANY OTHER COUNTRY

♦327. SHRI HARISH **CHANDRA** MATHUR: **SITARAM** SHRI JAIPURIA: f

Will the Minister of EXTERNAL AFFAIRS bo pleased to state:

(a) whether the Radio and the Press of any country has taken undue inter-

tThe question was actually asked on. the floor of the House by Shri Sita-ram Jaipuria.

est in our recent General Elections amounting to interference;

to Questions

- (b) if so, what is Government's reaction in the matter and the steps taken in this connection: and
- (c) whether Government would lay full texts of these reports on the Table of the House?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes.

- (b) Representations were the Governments concerned.
- (c) The concerned texts of the Radio and Press criticisms are being col lected and will be laid on the Table of the House.

SHRI SITARAM JAIPURIA: May I know from the hon. Minister whether any committee of experts was appointed for this purpose by the Government and if so whether the committee submitted any report? And which are the countries which are supposed to have indulged in interference with our elections?

SHRI SURENDRA PAL SINGH: As far as my knowledge goes, there was no committee of experts appoin-ed to go into this matter. Three countries indulged in anti-India broadcasts. One is China, the other is Pakistan and the third is the -adio station called "Peace and Progress" which is supposed to be the Voice of the Soviet People. We made adequate representations and protests to all the three countries. But no committee was appointed to go into the whole thing.

SHRI SITARAM JAIPURIA: We can understand the attitude of Pakistan and China. But may I know from the hon. Minister whether it is a fact that our Ambassador, Mr. Kewal Sing}i, made an official representation to the Soviet Union and they pleaded complete ignorance about it and said that they will look into the matter? If so, what exactly is the

action taken by the Soviet Union and what reply has been received from them?

SHRI SURENDRA PAL SINGH: This matter was taken up by our Ambassador in the Soviet Union and the Soviet Government said that they will look into the whole thing. They said that the radio station was not owned or controlled by the Government as such, but they promised to look into the whole thing and they have asked. us to send the text of the broadcast to them so that they can compare it with the original and find out what, is the truth

SHRI SITARAM JAIPURIA: When are they going to look into it? Already three' or four months have passed.

SHRI SURENDRA PAL SINGH: ~We have made adequate representation and they are looking into it. We cannot force their hands in the matter. Probably in due course, as early as possible, we will be informed of what action they have taken an i whether they have been able to find out anything about it.

SHRI A. D. MANI: I would invite the attention of the Deputy Minis'er to part (a) of the question—"whether Radio and the the Press any country He has given his ans wer in ths affirmative as far as the radio is concerned. I would like to ask the Minister to give us some idea of the kind of broadcasts that were put out by the Soviet Union radio whether it dubbed our Government as reactionary Government and sugges ted that support should be extended to any party. If so, it is a very matter because no serious foreign radio has got the right to dictate or suggest to the Indian people what kind of Government should eom, into exis tence. May I also ask him to give us an idea of the kind of broadcasts put out by Radio Pakistan?

SHRI SURENDRA PAL SINGH; As regards the radio from the Soviet Union, it is true that the broadcast

which emanated from that station was very critical of the Government and the Government's policies and it did dub the Government as reactionary that carries out repressive policies against the masses of India and that sort of thing. This was done. As regards the other question, the Member wanted the nature of the broadcasts from Pakistan. The Pakistani broadcasts certainly created the impression that the elections would not be free and fair, particularly in Jammu and Kashmir, and they said that the elections would be rigged up and somehow the ruling Congress Party would manage to come to power by hook or by crook. That was the line of their criticism.

to Questions

श्री सुन्दर सिंह भण्डारी : ये मास्को रेडियो से जो प्रसारण होते थे, चनाव के दिनों में, क्या उसी प्रकार के प्रसारण चुनाव के बाद भी चालू हैं? अगर वे चालू हैं तो चुनाव के दिनों में जो हमने उस पर प्रोटेस्ट किया था ग्रीर जिसके बारे में उन्होंने 'लुक इन्ट्' करने की बात कही है, अगर इस के बावजुद भी मास्को रेडियो से वे प्रसारण चाल हैं, तो हम उसके लिये ग्रागे क्या कदम उठाना चाहते हैं ?

श्री सुरेन्द्र पाल सिंह : एलेक्शन के बाद श्रौर हमारे विरोध करने के बाद इस किस्म का कोई ब्राडकास्ट इस स्टेशन से नहीं ग्राया ।

श्री सुन्दर सिंह भण्डारी : किस स्टेशन

श्री सरेन्द्र पाल सिंह : इस किस्म का कोई ब्राडकास्ट इस स्टेशन से फिर नहीं सूना गया ।

SHRI M. M. DHARIA: As a matter of information may I know from the Minister whether the radio stations coming under the purview of the A.I.R. are the stations in this country and those outside the purview of the A.I.R. are from foreign countries and,

if so, may I know whetner Radio Kashmir functioning from Jammu and Srinagar under the name of Radio Kashmir and not A4-R. is from a foreign country? Why the Radio Kashmir has been allowed to function in the name of Radio Kashmir? Since long it has been functioning and may I know why no action is coming forward from the Government?

SHRI SURENDRA PAL SINGH: This question hardly arises out of this. If this question is referred to the Ministry of Information and Broadcasting, the Minister will reply to this.

SHRI M. M. DHARIA: The question is regarding foreign radio. I want to know from the Minister whether the radio stations which are outside the purview of the A.I.R. are from foreign countries and, if so, the radio station functioning as Radio Kashmir and not A.I.R. from Jammu and Srinagar is a foreign radio and, if so, why this difference has been maintained?

SHRI MULKA GOVINDA REDDY: Let the Minister reply.

SHRI K. K. SHAH: It is a reasonable question and it is being looked into.

SHRI MULKA GOVINDA REDDY: I would like to know whether it is a fact that the Radio Station that put out that broadcast as from Peace and Progress declaring the Government of India and its leaders as reactionaries was none other than the Tashkent Radio..

SHRI SURENDRA PAL SINGH: It is very difficult to say as to where this radio station is located because the Russian Government does not know about it. That radio station which broadcasts these anti-Indian programmes, according to our information, is located within the boundaries of the Soviet Union but hey have not told us about the exact location so far.

SHRI NIREN GHOSH: May I know whether the Goviernment is aware of certain foreign press referring to the Indian elections and saying that foreign money has been utilised by different parties and perhaps by many of the Congress leaders also in the elections and as a result, have won? May I know whether these things have been probed into and, if so, what are the results thereof? When will the Government take steps to enlighten the House and the country in this respect? How long will they sit tight over this?

to Questions

SHRI SURENDRA PAL SINGH: I do not think this question arises out of this because as regards foreign money being used in the elections, the question has been answered by the Home Minister on a number of occasions in this House and the whole ma.ter is being looked into as far as-I know.

SHRI NIREN GHOSH: I wanted to know the results of that probe. May I know whether the Government's attention has been drawn to these reports and whether the allegations have been probed into and, if so, what are the results? No correct information has so far been given.

SHRI SURENDRA PAL SINGH: What reports?

SHRI NIREN GHOSH: They alleged that foreign money poured in a big way and has gone into the pockets of several parties and has influenced the results of the elections.

SHRI SURENDRA PAL SINGH: I can only reply to questions arising out of the radio broadcasts.

श्री राजनारायण : श्रीमन्, इस प्रश्न के दो पहलू हैं। क्या इसको सरकार ने खयाल किया है कि रेडियो तथा समाचारपत्न दो पहलू हैं। रेडियो के बारे में सरकार कह सकती है कि वह दूसरे मुल्क की टेरीटरी में स्थापित है ग्रौर वहाँ से बोल करके कोई बात वे कहना चाहें तो यह सरकार उसको कैसे रोक सकती है। गगर समाचारपत्र जो वहाँ से छपते हैं वे तो इसी मुल्क में ब्राकर के बंटते हैं। तो क्या गह सही हे कि जिस तरह से ऐनेलेसिस हुई है ग्रीर सरकार के एक्स-पर्ट लोगों ने ऐनेलेसिस की है, उन समाचार-पस्रों में दौराने चुनाव जो बातें छपती थीं, उस में दो विभाग किये गये थे, एक विभाग श्रीमती इंदिरा नेहरू गाँधी जी से सम्बन्धित था और दूसरा विभाग--यह परी ऐनेलेसिस हमारे सामने है--श्री मोरारजी देसाई ग्रीर श्री एस० के० पाटिल . . .

Oral Answers

MR. CHAIRMAN: I would not like you to refer to individuals.

श्री राजनारायण : श्रीमन्, में यह जानना चाहता हं कि क्या यह सही है कि रूसी रेडियो, रूसी समाचार पत्र या चाइनीज रेडियो, चाइगीज समाचारपत्र बराबर दौराने चुनाव श्रपने रेडियो ग्रीर ग्रपने समाचारपत्नों द्वारा यह प्रचार करते रहे हैं कि काँग्रेस के ग्रन्दर श्री मोरारजी देसाई, श्री एस० के० पाटिल और श्री अतुल्य घोष रिऐक्शनरीज हैं और इनको हराना चाहिये और इनको हराने के लिये लाखों रुपये इन लोगों ने खर्च किये श्रौर चंकि शीमती इन्दिरा नेहरू गाँधी जी का जो गृट है, वह चाहता था कि ये लोग हारें, इसलिये इस प्रकार के रेडियो ग्रीर इस प्रकार के समाचारपत्नों पर कोई प्रतिबन्ध लगाया गया ।

SHRIMATI INDIRA GANDHI: I protest at this sort of insinuation. There is no question of anybody seeking or wisling others in the party to be defeated. Mr. Desai is an honoured Member of the Cabinet and I resent such insinuations . being made. It is natural for the Chinese Radio to make all kinds of allegations. Such allegations may have been made by the Chinese because they have been consistently against everybody in the Government, including myself, both before the elections, during the elections and now, after the elections.

They have said such things about all of us in the Government or outside except those who, they consider, are serving the cause of revolution.

to Questions

MR. CHAIRMAN: Next question.

SHRI RAJNARAIN: On a point of

MR. CHAIRMAN: I am sorry the question is over.

SHRI RAJNARAIN: But the point of order is not over. It can be raised at any time

MR. CHAIRMAN: The point of order relates to the question.

SHRI RAJNARAIN: This is a very valid point of order.

अगर आप इस प्रकार का प्वाइन्ट आफ आर्डर नहीं अलाऊ करेंगे, तो में आप से श्रदब के साथ कहना चाहता हं ...

SHRI B. R. BHAGAT: You have ruled it out of order.

MR. CHAIRMAN: You can discuss with me in the Chamber. I have called the other question.

श्री राजनारायण : यानी प्वाइन्ट ग्राफ ग्राडंर पर भी हम ग्रापके चैम्बर में मिलें।

MR. CHAIRMAN; The point of order arose out of the question. Mr. Das.

SHRI RAJNARAIN: My point of order must be heard. I request you humbly that is the correct parliamentary procedure. We should not go away from the parliamentary practice.

MR. CHAIRMAN: No. The question was over.

SHRI TRILOKI SINGH: You can give a ruling later. You should allow him to raise the point of order.

MR. CHAIRMAN: You can explain to me how the point of order arises, in my Chamber. That question is over.

श्री राजनारायण : श्रीमन्, तो मेरा पाइन्ट यह है कि अगर आप हमारे पाइन्ट ग्राफ ग्रार्डर पर कहें कि चेम्बर में मिलो तो फिर कोई यहाँ पाइन्ट आफ ग्रार्डर नहीं उठा सकता, फिर हर पाइन्ट ग्राफ आईर के लिए ग्रापके चेम्बर में जाना होगा । इसलिए नै ग्रदब के साथ कह रा हं कि बाबू विलोकी सिंह जी ने बहुत सही रास्ता बताया कि ग्राप ग्रपनी रूलिंग रिजर्व करें, मगर पाइन्ट ग्राफ ग्रार्डर कहने का हक जरूर दें, वरना जो पार्लियामेंटरी राइट है हमारा, वह छिन जायगा । जिसे हर कास्ट पर सब को बचाना चाहिये । मैं इतनाही ग्रद्धव के साथ पूछना चाहता हूं कि आपने मझको एक प्रश्न करने की आज्ञा प्रदान को, सम्बन्धित मंत्री महोदय ने जवाब रिया, इस के बाद प्रधान मंत्री जी खडी होती हैं और वे कहती हैं कि "I proest." प्रधान मंत्री जी को आपने प्रोटेस्ट करने का . . .

SHRI JAIRAMDAS DAULATRAM: Sir, a poirit of order can only be raised on a matter which is under consideration. When the matter is closed their cannot be any point of order. There is no point of order in a vacuum.

SHRI NIREN GHOSH: No, no. A point of order can also be raised later on.

श्री राजनारायण : श्री जैरामदास दौलतराम पूराने पालियामेंटेरियन हैं, साथ ही राज्यपाल भी रह चुके हैं ...

MR. CHAIRMAN: That question was over. I closed that question. So there is no more point now.

श्री राजनारायण : क्वेश्चन पर हम पाइन्ट ग्राफ सार्डर रेज नहीं कर रहे हैं, हमारा पाइन्ट ग्राफ ग्राडंर है, जिस बात पर प्राइम मिनिस्टर शे प्रोटेस्ट किया । चुनाव के दौरान गधर्नभेंट ग्राफीशियल्स ने जो एनेलेसिस की वह हमारे पास है, वह हमारी नहीं है । तो मैं आप से एक निवेदन करना चाहता हुं कि ग्राप इस क्वेश्चन पर दो घन्टे का डिस्कशन एलाउ करें। प्राइम मिनिस्टर ने जो कुछ यहाँ कहा है, अपनी कमजोरी और बुजदिली को छिपाने के लिए कहा है।

to Questions

MR. CHAIRMAN: No, next question. Question No. 328.

## ANTI-INDIA SLOGANS AT KATHMANTU **AIRPORT**

\*328. SHRI BHAKA BEHARY DAS: SHRI D. THENGARI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that anti-India have lodged any protest with Kathmandu airport in the last week of June, when the deported Chinese diplomats in India were going back to China via Kathmandu; and
- (b) whether the Government India have lodged any protest with the Government of Nepal in the mat ter and if so, what has been the re sult thereof?

THE MINISTER GF EXTERNAL AFFAIRS (SHRI M. C. CHAGLA): (a) Yes,

(b) Yes, Sir. Government of India have drawn the attention of HMG ol Nepal to these violations of established norms of diplomatic conduct and civilised behaviour by the Chinese diplomatic and non-diplomatic personnel and their agents in Nepal, H.M.G. of Nepal have taken appropriate measures to prevent the recurrence of similar incidents.

SHRI BANKA BEHARY DAS: May I know from the hon. Minister whether it is not a fact that recently it had been published in the Indian press that the Nepalese Government though they were sorry, did not protest against these incidents. May I

The question was actually asked on the floor of the House by Shri Banka Behary Das.